Filing under clause (d) of sub-regulation (5) of regulation 31 of the IBBI (Liquidation Process) Regulations, 2016

Name of the corporate debtor: BRAND CONNECT COMMUNICATIONS (INDIA) PRIVATE LIMITED

Date of commencement of liquidation: 28/01/2019

List of stakeholders as on: 09/04/2019

Sl. No.	Category of stakeholders	Summary rece			y of claims hitted	contingent claims	Amount of claims rejected	Amount of claims under verification	(Ar. Details in Annexure	
		No. of claims		No. of claims	Amount					
1	Unpaid insolvency resolution process costs	0	0	0	0	0	0	0	NA	
2	Liquidation costs incurred till date	0	0	0	0	0	0	0	NA	
3	Secured financial creditors	0	0	0	0	0	0	0	1	
4	Unsecured financial creditors	1	17975886	1	4923316	0	0	0	2	
5	Operational creditors (Workmen)	0	0	0	0		0	0	3	
6	Operational creditors (Employees)	0	0	0	0	0	0	0	4	
7	Operational creditors (Government Dues)	1	137611	1	137611	0	0	0	5	
8	Operational creditors (other than Workmen, Employees and Government Dues)	3	49393147	2	39003967	0	0	0	6	
9	Other stakeholders, if any (other than financial creditors and operational creditors)	0	0	0	0	0	0	0	7	
Total		5	67506644	1	44064894	0	0			

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of secured financial creditors

(Amount in ₹)

										(711	(1000000000000000000000000000000000000				
Sl.	Name of	Details	of claim			Detai	Amount of	Amount	Amount	Amount of	Remarks,				
No	creditor	rec	received										of claim	claim under	if any
		Date of	ate of Amount Amount Nature Amount Whether Details Amount % share Cla									mutual	rejected	verification	
			eccipt claimed of claim a of covered security of covered by in total									dues,			
		•		dmitted	claim	by	interest	Security	guarantee	amount		that may			
		unitted claim				security	relinquished?	Interest	-	of claims		be set			
						interest	(Yes/No)			admitted		off			

Annexure-2

Name of the corporate debtor:BRAND CONNECT COMMUNICATIONS (INDIA) PRIVATE LIMITED

Date of commencement of liquidation: 28/01/2019

List of stakeholders as on: 09/04/2019

List of unsecured financial creditors

(Amount in ₹) Details of claim Details of claim admitted Remarks, SI. Name of Amount of a Amount of Amount Amount of of claim if any No. creditor received contingent ny mutual claim under dues, that claim rejected verification Date of % share in Amount of Nature Amount Amount may be set claimed of claim covered by receipt claim total off guarantee admitted amount of claims admitted Mr. Rakesh 27/06/2018 17975886 4923316 27.39 Gandhi (Related Party)

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

List of operational creditors (Workmen)

(Amount in ₹)

									()
Name of authorised	Name of workman	of claim eived		Amount of Amount contingent of any	Amount of claim under				
representative, if any			amount of claim admitted	· ·	% share in total amount of claims admitted		mutual dues, that may be set off	verification	

Name of the corporate debtor:; Date of commencement of liquidation:; List of stakeholders as on:

								(All	$\operatorname{ount}\operatorname{III}(X)$			
	Name of	Name of		of claim]	Details of claim ad	Amount of		Amount of			
No.	authorised	employee	rec	eived					contingent	· ·	 claim under verification	if any
	representative,		Date of	Amount	Total am	Amount of claim	Nature	% share				
	if any		receipt	claimed	ount of					dues,		
					claim	twelve months		amount of		that may		
					admitted	preceding the		claims		be set off		
						liquidation		admitted				
						commencement						
						date						

List of operational creditors (Employees)

(Amount in ₹)

Name of the corporate debtor: BRAND CONNECT COMMUNICATIONS (INDIA) PRIVATE LIMITED

Date of commencement of liquidation: 28/01/2019

List of stakeholders as on: 09/04/2019

(Amount in ₹)

			T										,	$\operatorname{ount}\operatorname{II}(X)$
SI. No		f Claimant	Details or received		Details of claim admitted							Amount of claim	Amount of claim	Remarks, if any
	Department	Government		claimed	Amount of claim admitted	of claim	covered by lien or attachment	attachment removed?	in total		mutual dues, that may be set off	-	under verification	
1	Sales Tax Officer MUM- VAT-C-725 Nodal Division-7, Mumbai	Maharashtra	01.03.201 9	137611	137611	-	-	-	100					

Name of the corporate debtor:BRAND CONNECT COMMUNICATIONS (INDIA) PRIVATE LIMITEDDate of commencement of liquidation:28/01/2019List of stakeholders as on:09/04/2019

				1						,		(A	mount in ₹)
	Name of creditor	of claim eived			Details of clai	m admitted			Amount of contingent			Amount of claim under	Remarks, if any
		claimed	of claim	of claim	attachment		covered by guarantee	% share in total amount of claims admitted		mutual dues, that may be set off	U	verification	
1	Times Innovative Media Pvt Ltd	48637080	38445460	30/04/2018	-	-	-	79	0	0	0	0	
2	Jagaran Prakashan Ltd	476233	438322	01/03/2019				92.04					
3	Sunil Dubey (Related Party)	279834	120185	27/04/2018	-	-	-	42.94					
	Total	49393147	39003967										

List of operational creditors (other than Workmen, Employees and Government Dues)

Name of the corporate debtor:; Date of commencement of liquidation:.....; List of stakeholders as on:.....

List of other stakeholders, if any (other than financial creditors and operational creditors)

_				, ,	,		1		,		(A	amount in ₹)	
	Category of stakeholders (of claim eived							Amount of contingent		Amount of claim	Amount of claim under	Remarks, if any
•	shareholders /	claimed	Amount of claim admitte d	of claim	covered by lien or attachment	attachment		% share in total amount of claims admitted	claim	mutual dues, that may be set off	rejected	verification	